given in the Annexure [*See* Appendix XCI, Annexure No. 74].

(d) and (e). Government have issued guidelines from time to time restricting the issue of bonus shares by companies. A copy of such guidelines is at Annexure-II [*See* Appendix XCI. Annexure No. 75]. Amendments to these guidelines for the issue of bonus shares are considered as and when the need arises.

Remittances by Multinational Corporations

1569. SHRI BHOLA PRASAD:
SHRI BIR CHANDRA DEB BURMAN:

Will the Minister of FINANCE be pleased to state the amount repatriated by the multinational Corporations engaged in the fields of Chemicals, Pharmaceuticals, Electronics, Fertilisers, Automobiles and Cosmetics, during the last three years?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): Separate industry-wise data regarding such remittances is not available. However, the details of the remittances made on account of profits/dividends, technical know-how fees, royalty and Head Office expenses by branches and subsidiaries were furnished to Rajya Sabha in reply to Unstarred Question No. 1201 for 28-8-73 (for the years 1969-70 to 1971-72), and in fulfilment of the assurance given in respect of Unstarred Question No. 225 for 30th April, 1974 (for the year 1972-73).

Rubber plantation

1570. SHRI A. G. KULKARNI:
SHRI BRAHMANANDA PANDA:
SHRI M. P. SHUKLA:

Will the Minister of COMMERCE be pleased to state:

(a) the number of rubber plantations in the country;

(b) the quantum of rubber produced annually; and

(c) the quantity exported in the years 1971-72 to 1974-75?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) About 1,25,000 on 31st March 1974

(b) The rubber production was about 1.25,150 tonnes during 1973-74.

(c)

Year	Quantity exported (tonnes)
1971-72 . .	0.3
1972-73 . .	5.4
1973-74 . .	2700.0
1974-75 . .	350.0

Recognition of Central Bank Officers' Association

1571. SHRI JAGDISH PRASAD MATHUR: Will the Minister of FINANCE be pleased to state:

(a) how much amount has been spent by the Central Bank of India management on cases filed by the All India Central Bank Officers' Federation for giving 'de facto' recognition to the union of Officers;

(b) the reasons for which Officers' Association is not being recognised by the Central Bank management; and

(c) whether it is a fact that Rajasthan is being neglected by the Central Bank and uptill, now there is no senior guidance?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) Central Bank of India has reported that the All India Central Bank Officers' Federation/Constituent units or their individual members have filed three cases, one each in courts at Lucknow, Hyderabad and Nagpur on matters,